

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati the 07th March, 2024

NO. HC.VII-133(Pt.-I)/2014/2147/A #### In continuation to this Registry's earlier notification no. **HC.VII-133(Pt.-I)/2014/2001/A** dated 02-03-2024, the Hon'ble Gauhati High Court has been pleased to allow **Smti Shivani Handique**, Research Officer, Judicial Academy, Assam and **Dr. Pooja Sinha**, Joint Registrar (Recruitment), Gauhati High Court, Guwahati to continue with the Orientation Programme till **09-03-2024**.

The other nominated Officers are at liberty to return from the programme on **08-03-2024**.

By Order,
Sd/- S. Dhar

REGISTRAR (JUDICIAL)

NO. HC.VII-133(Pt.-I)/2014/2148-2181 /A **Dated: 07-03-2024**

Copy forwarded for information & necessary action to:

1. The Director, Central Academy for Police Training, Bhopal.
2. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
3. The Assistant Director, Central Academy for Police Training (CAPT), Bhopal.
4. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
5. The Secretary to the Govt of Nagaland, Justice and Law Department, Kohima, Nagaland.
6. The Secretary to the Govt of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
7. The Secretary to the Govt of Arunachal Pradesh, Law and Judicial Department, Itanagar, Arunachal Pradesh.
8. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during

the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

9. The Accountant General (A&E), Nagaland, Kohima/ Mizoram, Aizawl/ Arunachal Pradesh, Itanagar, for information and necessary action.
10. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
11. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
12. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Yupia.
13. The District and Sessions Judge,
Bkasa / Cachar, Silchar / Dibrugarh / Lakhimpur / Morigaon
14. Dr. Manash Barua, District & Sessions Judge, Nalbari
15. Smti Sangeeta Gogoi Bora, District & Sessions Judge, Dibrugarh
16. Shri Biprajit Roy, District & Sessions Judge, Cachar, Silchar.
17. Smti Shivani Handique, Research Officer, Judicial Academy, Assam.
18. Dr. Pooja Sinha, Joint Registrar (Recruitment), Gauhati High Court, Guwahati.
19. Smti Neha Saikia, Sub-Divisional Judicial Magistrate, Dhakuakhana
20. Smti Sibani Dutta, Sub-Divisional Judicial Magistrate, Morigaon
21. Shri Nayan Deep Ghosh, Sub-Divisional Judicial Magistrate (S), Dibrugarh
22. Smti Drihata Kakati, Sub-Divisional Judicial Magistrate (s) Cachar, Silchar
23. Shri Debasish Borah, Sub-Divisional Judicial Magistrate (s) Baksa
24. Smti Seyielenuo Mezhi, Chief Judicial Magistrate, Dimapur
25. Smti Lalrochami Ralte, Chief Judicial Magistrate, Aizawl.
26. Ms. Lianmawii Hauhna, Civil Judge (Jr. Div.)-cum- Judicial Magistrate, 1st Class, Aizawl.
27. Miss Kenyir Kato, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Yupia, Papumpare District.
28. Smti Rido Pina, Judicial Magistrate, 1st Class-cum-Civil Judge (Jr. Divn.), Tawang, District.
29. The Joint Registrar (Judl./ PM & P), Gauhati High Court, Guwahati.
30. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
31. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati)..

32. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy

(He is also further requested to inform the Research Officer, Judicial Academy, Assam about this notification).

33. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

34. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]


REGISTRAR (JUDICIAL)

07.03.2024